

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 612
214/241- 242/ND/2021

IN THE MATTER OF:

Mr. Rajeev Behl

...APPLICANT

Vs.

**M/s. Realtech Maintenance Services Pvt.
Ltd. and Ors.**

...RESPONDENT

Section

U/s 241-242

**Order delivered on 18.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

: Advocate Thakur Ankit Singh

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **13.12.2022**.



(COURT OFFICER)